

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-35/1999/2905/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT,
Silchar, Cachar, Assam.

Dated Guwahati the 5th April, 2023.

Sub: **Earned leave.**

Ref:- Letter No. SMACT/14/1/5/201 dtd. 30.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **earned leave for two days on 18.04.2023 and 19.04.2023 (prefixing 13.04.2023 to 17.04.2023 and suffixing 20.04.2023 to 23.04.2023)** along with station leave permission, from the evening of 12.04.2023 till the morning of 24.04.2023, has been granted. Further, you have been asked to hand over charge to the the District and Sessions Judge, Silchar, Cachar and in his absence to the next senior most Judicial Officer befor proceeding on leave.

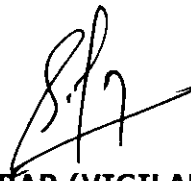
Yours faithfully,

SD/-
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-35/1999/2906-2908/A, dated 5.4.2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
(A copy of the leave application form in prescribed format is enclosed herewith)
2. The District and Sessions Judge, Silchar, Cachar.
- ✓ 3. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)